

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).825/2020

GAJENDRA SHARMA

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(IA No.50968/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT, IA No. 95462/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT, IA No.97440/2020 - APPLICATION FOR PERMISSION, IA No.52329/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No.88899/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No.104364/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No.91302/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No.84079/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No.53723/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.97001/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.52327/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 81514/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 103729/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 53442/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 88900/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 103700/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 112596/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 51250/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 72106/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 103695/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 112032/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 53425/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 98407/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 104367/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 53097/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 85407/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 52963/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 53787/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 84085/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 97654/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 104362/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 52330/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 84076/2020 - INTERVENTION APPLICATION, IA No. 89376/2020 - INTERVENTION APPLICATION, IA No. 104350/2020 - INTERVENTION APPLICATION, IA No. 53722/2020 - INTERVENTION APPLICATION, IA No. 88923/2020 - INTERVENTION APPLICATION, IA No. 96996/2020 - INTERVENTION APPLICATION, IA No. 80902/2020 - INTERVENTION APPLICATION, IA No. 53439/2020 - INTERVENTION APPLICATION, IA No. 96257/2020 - INTERVENTION APPLICATION, IA No. 88898/2020 - INTERVENTION APPLICATION, IA No. 96215/2020 - INTERVENTION APPLICATION, IA No. 98404/2020 - INTERVENTION APPLICATION, IA No. 48815/2020 - INTERVENTION APPLICATION, IA No. 104361/2020 - INTERVENTION APPLICATION, IA No. 52324/2020 - INTERVENTION/IMPLEADMENT, IA No. 72103/2020 -

INTERVENTION/IMPLEADMENT, IA No. 50724/2020 -
INTERVENTION/IMPLEADMENT, IA No. 53827/2020 -
INTERVENTION/IMPLEADMENT, IA No. 53785/2020 -
INTERVENTION/IMPLEADMENT, IA No. 91300/2020 -
INTERVENTION/IMPLEADMENT, IA No. 96919/2020 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

W.P.(C) No.476/2020 (X)
(IA No. 48979/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 104446/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 85474/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 53634/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 48982/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 53633/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No.955/2020 (X)
(IA No. 49183/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 49047/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 52314/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 49474/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 49184/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 52312/2020 - GRANT OF INTERIM RELIEF
IA No. 49473/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No.506/2020 (X)
(FOR ADMISSION and IA No.50900/2020-EXEMPTION FROM FILING AFFIDAVIT
IA No. 50900/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No.542/2020 (X)
(IA No. 53113/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT)

Diary No(s).12389/2020 (X)
(IA No. 96798/2020 - APPLICATION FOR PERMISSION
IA No. 77610/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 104175/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 77611/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 52958/2020 - EXEMPTION FROM FILING O.T.
IA No. 52957/2020 - EXEMPTION FROM PAYING COURT FEE)

W.P.(C) No.568/2020 (X)
(IA No. 77422/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 54535/2020 - GRANT OF INTERIM RELIEF
IA No. 84456/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No.606/2020 (PIL-W)
(IA No. 64361/2020 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 57360/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT, IA No. 57359/2020 - EX-PARTE STAY)

W.P.(C) No.608/2020 (X)
(IA No. 97556/2020 - APPLICATION FOR PERMISSION
IA No. 96181/2020 - CLARIFICATION/DIRECTION
IA No. 57429/2020 - EX-PARTE STAY
IA No. 98012/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 57430/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 98009/2020 - INTERVENTION APPLICATION)

W.P.(C) No.711/2020 (X)
(IA No. 64944/2020 - EX-PARTE AD-INTERIM RELIEF
IA No. 72204/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 68134/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 64947/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 68133/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No.785/2020 (X)
IA No. 72058/2020 - EX-PARTE AD-INTERIM RELIEF
IA No. 104441/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No.802/2020 (X)
(IA No. 73697/2020 - EX-PARTE STAY
IA No. 73698/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 829/2020 (X)
(IA No. 75256/2020 - EX-PARTE STAY
IA No. 75258/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No.826/2020 (X)
(IA No. 75124/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 75123/2020 - STAY APPLICATION)

W.P.(C) No.959/2020 (X)
(IA No. 83670/2020 - GRANT OF INTERIM RELIEF)

W.P.(C) No.945/2020 (PIL-W)
(IA No. 104055/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 87453/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 82675/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 88078/2020 - EXEMPTION FROM PAYING COURT FEE
IA No. 87452/2020 - INTERVENTION/IMPLEADMENT
IA No. 82674/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 104054/2020 - SEEKING LEAVE TO FILE WRITTEN ARGUMENTS)

W.P.(C) No. 937/2020 (X)
(FOR ADMISSION)

W.P.(C) No.964/2020 (X)
(IA No. 86035/2020 - AMENDMENT OF THE PETITION
IA No. 86039/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 83886/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 83882/2020 - EXEMPTION FROM FILING O.T.)

W.P.(C) No.1006/2020 (X)
(IA No. 87537/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT
IA No. 101305/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 101304/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No.1024/2020 (X)
(IA No. 88870/2020 - EX-PARTE STAY
IA No. 88873/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 1025/2020 (X)
(IA No. 88880/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 88879/2020 - STAY APPLICATION)

W.P.(C) No.1029/2020 (X)
(IA No. 89164/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No.1157/2020 (X)
(IA No. 101816/2020 - EX-PARTE STAY
IA No. 101817/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No.1132/2020 (X)
(IA No. 99892/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 99894/2020 - EXEMPTION FROM FILING O.T.
IA No. 99888/2020 - STAY APPLICATION)

W.P.(C) No.1178/2020 (X)
(IA No. 103724/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 103726/2020 - EXEMPTION FROM FILING O.T.
IA No. 103722/2020 - STAY APPLICATION)

W.P.(C) No.1190/2020 (X)
(IA No. 111278/2020 - CLARIFICATION/DIRECTION
IA No. 104507/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 104500/2020 - GRANT OF INTERIM RELIEF
IA No. 109895/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 19-11-2020 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s)

WP(C) 825/20

Mr. Rajiv Dutta, Sr. Adv.
Mr. Kumar Dushyant Singh, AOR
Mr. Siddharth Dutta, Adv.
Mr. Devesh Chauvia, Adv.
Mr. Rahul Sharma, Adv.

WP 608/20

Dr. Abhishek Manu Singhvi, Sr. Adv.

Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agarwal, Adv.
Mr. Vishrov Mukherjee, Adv.
Mr. Anirudh Bhatia, Adv.
Mr. Ankit Banati, Adv.
Mr. Ameya Mishra, Adv.
Mr. Rohit Venkat, Adv.
Mr. E.C. Agrawala, AOR

WP 955/20 Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agarwal, Adv.
Mr. Ankur Saigal, Adv.
Mr. Karan Luthra, Adv.
Mr. Anshuman Srivastava, Adv.
Mr. Anirudh Bhatia, Adv.
Mr. Ankit Banati, Adv.
Mr. Aseem, Adv.
Mr. E.C. Agrawala, AOR

WP 568/20 Mr. Kapil Sibal, Sr. Adv.
Mr. Kunal Vajani, Adv.
Mr. Samit Shukla, Adv.
Mr. Manhar S. Saini, Adv.
Mr. Kunal Mimani, Adv.
Ms. Saloni Shah, Adv.
Mr. Chandra Prakash, AOR
DSK Legal

WP 1190/20 Mr. Kunal Vajani, Adv.
Mr. Kunal Mimani, AOR
Mr. Savya Baweja, Adv.
Mr. Shubhang Tandon, Adv.

WP 568/20 Mr. Manhar S. Saini, Adv.
Ms. Saloni Shah, Adv.
Mr. Chandra Prakash, AOR
For DSK Legal

WP 825/20 Mr. Utsav Trivedi, Adv.
Mr. Chirag Shah, Adv.
Mr. Abhinay, AOR
Ms. Pragya Wal, Adv.
Mr. Himanshu Sachdeva, Adv.
Ms. Srishti Kumar, Adv.

WP 542/20 Mr. Utsav Trivedi, Adv.
Mr. Chirag Shah, Adv.
Mr. Abhinay, AOR
Ms. Pragya Wal, Adv.
Mr. Himanshu Sachdeva, Adv.
Ms. Srishti Kumar, Adv.

WP 506/20 Mr. Siddharth Bhatnagar, Sr. Adv.

Mr. Shashank Kumar, Adv.
Ms. Sonia Dube, Adv.
Mr. Shatadru Chakraborty, Adv.
Ms. Kanchan Yadav, Adv.
Mr. Anurag Singh, Adv.
Ms. Surbhi Anand, Adv.
For M/s. Legal Options

WP 711/20

Mr. Sanjay R. Hegde, Sr. Adv.
Mr. Atul Shankar Vinod, Adv.
Mr. Pranjal Kishore, Adv.
Mr. Vijay Raghunathan, Adv.
Mr. Dinesh Balachandran, Adv.
Mr. M. P. Vinod, AOR

WP 964/20, WP 1024/20,
WP 1025/20, WP 1157/20
WP 1132/20, WP 1178/20 &
IA 116361/20 (intervention)

Mr. Ravindra Shrivastava, Sr. Adv.
Mr. Ashish Shrivastava, Adv.
Mr. Anshuman Shrivastava, Adv.
Mr. Abhijeet Shrivastava, Adv.
Ms. Garima Tiwari, Adv.
Mr. Arpit Jain, Adv.
Mr. B. Ramana Murthy, AOR

WP 937/20

Mr. Manoj V. George, Adv.
Ms. Shilpa Liza George, AOR

WP 785/20

Mr. Govind Manoharan, Adv.
Mr. A. Karthik, AOR
Mr. Sarveshwar K., Adv.
Ms. Anushka Pardikar, Adv.

Petitioner-in-person

WP 959/20

Mr. S.M. Vivekanandh, Adv.
Mr. A. Karthik, AOR
Mr. Sarveshwar K., Adv.

WP 1029/20

Mr. Suhas Kadam, Adv.
Mr. Asmi Sarode, Adv.
Ms. Purva Bora, Adv.
Ms. Manju Jetley, AOR

WP 476/20

Mr. Gaurav Sharma, AOR
Mr. Dhawal Mohan, Adv.
Mr. Prateek Bhatia, Adv.
Ms. Alankrita Sinha, Adv.

WP 1006/20

Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Keshav Mohan, Adv.
Mr. R.K. Awasthi, Adv.
Mr. Prashant Kumar, Adv.
Mr. Piyush Vatsa, Adv.
Ms. Ritu Arora, Adv.

WP 1190/2020

Mr. Kunal Vajani, Adv.
Mr. Kunal Mimani, Adv.
Mr. Savya Baweja, Adv.

For respondent(s):

UOI

Mr. Tushar Mehta, SG
Mr. N. Venkatraman, ASG
Mr. Ashok Panigrahi, Adv.
Mr. Rajat Nair, Adv.
Mr. Kanu Agrawal, Adv.
Ms. Sansriti Pathak, Adv.
Mr. B.V. Balram Das, AOR
Ms. Anil Katiyar, AOR

RBI

Mr. V. Giri, Sr. Adv.
Mr. Ramesh Babu M. R., AOR
Ms. Manisha Singh, Adv.
Ms. Nisha Sharma, Adv.

WP 955/20 & 785/20 (SEBI)

Mr. Tushar Mehta, SG
Mr. Ashish Agarwal, Adv.
Ms. Shashi Kiran, AOR

WP 711/20 (R-3)

Mr. Sanjeev Sagar, Adv.
Mr. Shekhar Raj Sharma, Adv.
Mr. Jinendra Jain, AOR

WP 955/20 (R-4)

Mr. Syed Jafar Alam, AOR
Mr. Shankh Sengupta, Adv.
Mr. Tine Abraham, Adv.
Ms. Chhavi Jain, Adv.

WP 925/20

Mr. Devashish Bharuka, AOR
Mrs. Jaya Bharuka, Adv.
Mr. Ravi Bharuka, Adv.
Ms. Sarvshree, Adv.
Mr. Justine George, Adv.
Ms. Srishti Agarwal, Adv.

WP 802, 829, 826/20

Mr. Ashish Virmani, AOR
Mr. Himanshu Dhuper, Adv.

W.P.959/20

Mr. Anil Soni, Adv.
Mr. Harish Pandey, Adv.

WP 825/20 - Intervenor -
Indian Bank Association

Mr. Harish Salve, Sr. Adv.
Mr. Sanjay Kapur, AOR
Mr. V.M. Kannan, Adv.
Ms. Megha Karnwal, Adv.

WP 825/20 - Intervenor

Mr. Mukul Rohatgi, Sr. Adv.

State Bank of India	Mr. Sanjay Kapur, AOR Mr. V.M. Kannan, Adv. Mr. Sambit Panja, Adv.
PNB	Ms. Nishi Chaudhary, Adv. Ms. Manjeet Kirpal, Adv. Mr. Yashartha, Adv.
IA 53439/20 (Intervenor) IA 53442/20	Mr. Arnav Narain, AOR Mr. Vinayak Bhandari, Adv.
WP 825/20 (Intervenor) D.12389/20	Mr. Abhimanyu Bhandari, Adv. Ms. Roohe Hina Dua, AOR Mr. Cheitanya Madan, Adv.
IA 96215/20 (Intervenor)	Mr. Huzefa Ahmadi, Sr. Adv. Mr. Mahesh Agarwal, Adv. Mr. Vijayesh Atre, Adv. Mr. Ankur Saigal, Adv. Mr. Rohan Sharma, Adv. Mr. E.C. Agrawala, AOR
IA 80902/20 (Intervenor)	Mr. K. Rajeev, Adv. Mr. Shinoj K. Narayanan, Adv. Mr. Bijo Mathew Joy, Adv.
WP 825/20 (Intervenor)	Mr. Biswajit Das, Adv. Mr. Abhigya, AOR Ms. Anamika Sharma, Adv. Ms. Sunita Yadav, Adv. Mr. Pradeep Kumar Dubey, Adv. Mr. Siddharth Rajkumar Murarka, Adv. Ms. Anamika Kushwaha, Adv. Ms. Nandita Rao, Adv. Mrs. Mahija Reddy, Adv. Mr. K.N. Agnihotri, Adv. Mr. Virender Arora, Adv.
WP 945/20 (Intervenor)	Mr. Abhigya, AOR Ms. Sunita Yadav, Adv. Mr. Pradeep Kumar Dubey, Adv. Mr. Siddharth Rajkumar Murarka, Adv. Ms. Anamika Kushwaha, Adv. Ms. Nandita Rao, Adv. Mrs. Mahija Reddy, Adv. Mr. K.N. Agnihotri, Adv. Mr. Virender Arora, Adv.
IA 52329/20 (Impleader) IA 52324/20	Mr. Siddharth Jain , AOR Mr. Akarsh Garg, Adv. Mr. T.N. Durga Prasad, Adv. Mr. Anoop Kumar, Adv.

	Mr. Bhanu Pant, Adv.
IA 53722-57723/20	Ms. Swati Setia, AOR
IA 53785/20 in WP 825/20	Mr. Raghwendra Tiwari, Adv. Ms. Amrita Kumari, AOR Ms. Mamta Tiwari, Adv. Mr. Ravi Mishra, Adv. Mr. Ajay Kumar, Adv.
IA 53827/20 in WP 825/20 (Impleader)	Mr. Pankaj Garg, Adv Mr. Milind Garg, Adv Ms. Nikita Jain Garg, Adv Mr. Yaksh Garg, Adv Mr. Suvidut M.S., AOR Mrs. Anu B., Adv Mr. Vibhor Ahlawat, Adv Mr. Yogesh Kumar, Adv Mr. Abhijeet Singh, Adv
IA 88923/20 in WP 825/20	Mr. Kunal Cheema, AOR Mr. Jeetendra Ranaawat, Adv.
IA 96996/20 & 98009	Mr. Abhikalp Pratap Singh, AOR Ms. Aagam Kaur, Adv. Mr. Ajinkya Shinde, Adv. Ms. Aadya Yadav, Adv.
IA 88898-99/20	Mr. Gaurav Goel, AOR Mr. Rajesh Kumar, Adv.
IA 104350/2020	Mr. Rishi Matoliya, Adv. MR. Alok Chaturvedi, Adv. Ms. Sumati Sharma, Adv.
IA 50724/2020	Mr. Devesh Chauvia, Adv. Mr. Mukul Lather, Adv. Ms. Pooja Singh, Adv.
IA 72103/2020	Mr. Ashutosh Thakur, Adv. Mr. Abhishek Pandey, Adv. Mr. Neeraj Shekhar, Adv.
IA 91300/2020	Mr. Vishal Meghwal, Adv. Dr. Charu Mathur, Adv.
Intervenor	Mr. Kush Chaturvedi, Adv. Mr. Aditya Shekhar, Adv. Ms. Priyashree Sharma, Adv. Mr. Pranav Diesh, Adv. Mr. Baibhaw Gahlaut, Adv.
IA50724/2020	Mr. Devesh Chauvia, Adv.

Mr. Mukul Lather, Adv.
Ms. Pooja Singh, Adv.
Mr. Kumar Dushyant Singh, Adv.

UPON hearing the counsel the Court made the following

O R D E R

W.P. (C) No. 825/2020

We have heard Mr. Rajiv Dutta, learned senior counsel.

Mr. Rajiv Dutta, learned senior counsel submits that in view of the affidavits filed in the writ petition, the writ petition needs to be disposed of.

Orders shall be pronounced on the next date of hearing.

I.A. No. 96215/2020

Mr Huzefa Ahmadi, learned senior counsel is permitted to file their short written submissions.

W.P. 608/2020

We have heard Dr. Abhishek Manu Singhvi, learned senior counsel. He submits that he has certain important suggestions with regard to extending certain benefits to the power sector, specially Power Generation Company. He further submits that he will give his suggestions in writing to learned counsel for the RBI as well as learned Solicitor General for consideration.

He may do so by tomorrow (20.11.2020).

Other Petitions

Mr. V. Giri, learned senior counsel and Mr. Tushar Mehta, learned Solicitor General submit that counsel who are appearing in different petitions may also give short submissions to learned

counsel for the RBI and learned Solicitor General for the Union of India so that they may respond to those suggestions.

We permit learned counsel for the parties to submit their short submissions / suggestions to learned counsel for the RBI as well as learned Solicitor General within three days.

Arguments in other petitions shall continue.

List the matters next week.

(MEENAKSHI KOHLI)
ASTT. REGISTRAR-cum-PS

(RENU KAPOOR)
COURT MASTER